


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 17.06.2021**

MORNING SESSION	
<p style="text-align: center;"><u>NOTICE</u></p> <ol style="list-style-type: none">1. A.P.1/20212. A.P.2/20213. A.P.3/20214. A.P.6/20215. A.P.7/20216. A.P.8/20217. A.P.10/20218. A.P.12/20219. A.P.14/202110.A.P.15/2021	<p style="text-align: center;"><u>OBJECTION</u></p> <ol style="list-style-type: none">11.Spl.C.191/202112.Spl.C.192/202113.Crl.Misc.871/202114.Crl.Misc.896/2021 <p style="text-align: center;"><u>FURTHER ARGUMENTS</u></p> <ol style="list-style-type: none">15.S.C.315/2019
AFTERNOON SESSION	
<p style="text-align: center;"><u>NOTICE</u></p> <ol style="list-style-type: none">1. R.A.289/2020 <p style="text-align: center;"><u>ARGUMENTS</u></p> <ol style="list-style-type: none">2. R.A.5/20213. R.A.6/2021 <p style="text-align: center;"><u>CALL ON</u></p> <ol style="list-style-type: none">4. A.P.9/20215. A.P.11/20216. A.P.35/2021 <p style="text-align: center;"><u>EVIDNCE</u></p> <ol style="list-style-type: none">7. S.C.6/20178. S.C.200/2019 <p style="text-align: center;"><u>ARGUMENTS</u></p> <ol style="list-style-type: none">9. S.C.192/2019	<p style="text-align: center;"><u>AWAIT NOTICE</u></p> <ol style="list-style-type: none">10. Crl.A.5/202011. Crl.Misc.312/2021 <p style="text-align: center;"><u>CHARGE</u></p> <ol style="list-style-type: none">12. S.C.139/2013 <p style="text-align: center;"><u>HBC</u></p> <ol style="list-style-type: none">13. S.C.156/2020 <p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none">14. Spl.C.235/2021


Prl.District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

Cause list dated 17.06.2021

<u>MORNING SESSION</u>	<u>AFTERNOON SESSION</u>
<ol style="list-style-type: none">1. Crl. Misc.384/20182. Crl.Misc. 885/20213. Crl.Misc. 876/20214. Crl.Misc. 884/20215. Crl. A.8/20146. Crl.A.77/20177. Crl.A.11/20188. R.A.45/20169. R.A.176/201610. R.A.43/2014	<ol style="list-style-type: none">1. R.A. 8/20202. R.A. 19/20053. R.A. 436/20124. R.A. 64/20145. R.A. 68/20146. R.A. 112/20207. R.A. 129/20158. R.A.75/20169. R.A.2/201710. R.A.111/2017s

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -17.06.2021		
Morning Session		
Sl	Case No.	Stage
1	Crl Misc 879/2021	Objection
2	Crl Misc 890/2021	Objection
3	Crl Misc 579/2021	Hearing
4	Spl. Case 220/2016	Order
5	Crl Misc 866/2021	Order
6	Crl Misc 651/2021	Order
7	Spl. Case 164/2020	Evidence (JC)
8	Spl. Case 90/2021	Evidence (JC)
9	Spl. Case 2/2021	HBC(JC)
10	Spl. Case 224/2021	HBC(JC)
11	Spl. Case 250/2020	Summons
12	Spl. Case 202/2021	Await documents
13	Spl. Case 232/2021	HBC(JC)
14	Spl. Case 344/2020	HBC
15	Spl. Case 244/2017	FDT
Afternoon Session		
16	Spl. Case 59/2010	Evidence
17	Spl. Case 253/2012	Evidence
18	Spl. Case 53/2013	Evidence
19	Spl. Case 63/2013	Evidence
20	Spl. Case 67/2013	Evidence
21	Spl. Case 68/2013	Evidence
22	Spl. Case 136/2013	Evidence
23	Spl. Case 137/2013	Evidence
24	Spl. Case 141/2013	Evidence
25	Spl. Case 175/2013	Evidence
26	Spl. Case 67/2016	Evidence
27	Spl. Case 73/2013	Evidence
28	Spl. Case 88/2016	Evidence
29	Spl. Case 132/2016	Evidence
30	Spl. Case 417/2017	Evidence

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE VI ADDL. DISTRICT
& SESSIONS JUDGE, CAUSE LIST DATED 17-06-2021**

MORNING SESSIONS	
CIVIL CASES	CRIMINAL CASES
<p>Notice:</p> <ol style="list-style-type: none"> Misc. 41/2020 M.A. 47/2021 <p>Evidence:</p> <ol style="list-style-type: none"> M.C. 42/2020 P & SC 7/2021 <p>Arguments:</p> <ol style="list-style-type: none"> R.A. 55/2019 R.A. 69/2019 <p>Objection:</p> <ol style="list-style-type: none"> M.C. 156/2020 	<p>Evidence:</p> <ol style="list-style-type: none"> SC 184/2017 SC 69/2018 SC 44/2019 SC 174/2019 SC 135/2020 SC 140/2020 <p>Arguments:</p> <ol style="list-style-type: none"> CrI.A. 33/2020 CrI.Misc. 830/2021
AFTERNOON SESSION	
CRIMINAL CASES	
<p>Appearance of Accused:</p> <ol style="list-style-type: none"> SC 229/2018 SC 18/2020 SC 31/2021 <p>Call on:</p> <ol style="list-style-type: none"> SC 68/2018 <p>Charge:</p> <ol style="list-style-type: none"> SC 239/2019 <p>Await Property</p> <ol style="list-style-type: none"> SC 121/2021 <p>Await Report:</p> <ol style="list-style-type: none"> SC 229/2019 <p>HBC:</p> <ol style="list-style-type: none"> SC 64/2021 	<p>FDT:</p> <ol style="list-style-type: none"> SC 293/2018 SC 245/2019 SC 284/2019 <p>First Hearing:</p> <ol style="list-style-type: none"> CrI.Misc. 895/2021 <p>Notice:</p> <ol style="list-style-type: none"> CrI.Misc. 889/2021 <p>Objection:</p> <ol style="list-style-type: none"> CrI.Misc. 891/2021

Sd/-
I/c. VI Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru

**IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 17.06.2021**

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) M.A. 4/2004 2) R.A. 181/2016 3) M.A. 3/2017 4) R.A. 8/2017</p> <p><u>Await LCR:</u> 1) R.A. 110/2020</p> <p><u>Await Notice:</u> 1) M.A. 50/2019</p> <p><u>Cross Examination of P.W.:</u> 1) P & SC 6/2019</p> <p><u>For Enquiry on I.A.:</u> 1) R.A. 99/2019</p> <p><u>To hear:</u> 1) FDP 3/2014 2) R.A. 82/2016</p> <p><u>Further Evidence:</u> 1) M.C. 21/2020 2) M.C. 99/2020</p> <p><u>Steps:</u> 1) CrI.R.P. 58/2019</p> <p><u>Summons:</u> 1) SC 295/2019 2) SC 122/2020</p>	<p><u>Evidence:</u> 1) SC 72/2012 2) SC 37/2014 3) SC 85/2015 4) SC 175/2015 5) SC 176/2015 6) SC 174/2016 7) SC 188/2016 8) SC 146/2017</p> <p><u>Await LCR:</u> 1) CrI..A. 78/2019</p> <p><u>Await Report:</u> 1) SC 198/2015</p> <p><u>NBW to Accused:</u> 1) SC 124/2014 2) SC 147/2014 3) SC 88/2018</p> <p><u>Objection:</u> 1) CrI.Misc. 897/2021 2) CrI.Misc. 892/2021</p>

Sd/-

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL
In the Court of YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Dated 17-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>NOTICE</u>			
1) R.A.	30/2018		K.G. SADASHIVAIAH
2) M.C.	260/2020		Nagesh K N
<u>JUDGEMENT</u>			
3) R.A.	48/2018		V.N. RUDRESHA
4) R.A.	183/2019		T. MURUGESH
<u>Await Notice</u>			
5) Misc	117/2015		M. V. KINI AND CO.
<u>Evidnce</u>			
1) SC	153/2015	SS TO WITNESSES	
2) SC	168/2018	SS TO WITNESSES	
3) SC	190/2018	SS TO WITNESSES	A
4) SC	244/2018	SS TO WITNESSES	A
5) SC	268/2019	SS TO WITNESSES	A
6) SC	136/2020	SS TO WITNESSES	A
7) SC	162/2020	SS TO WITNESSES	A
8) SC	163/2020	SS TO WITNESSES	A
<u>ORDER</u>			
9) SC	78/2017		
<u>JUDGEMENT</u>			
10) SC	146/2018		
<u>Await report</u>			
11) SC	217/2019		A
<u>Objection</u>			
12) Crl.Misc.	901/2021		GIRISH R.

Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.
Dated: 17-06-2021.

<u>Morning Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. Misc.143/2014	8. CrI.A.61/2018
2. RA 99/2016	9. CrI.A.110/2019
3. RA 103/2016	10. CrI.A.21/2020
4. RA 51/2017	11. SC 30/2021
5. RA 148/2018	12. SC 27/2021
6. RA 54/2019	13. Spl.C.69/2020
7. RA 93/2019	14. SC 13/2017
	15. SC 340/2019
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. EX4/2018	12. CrI.A.6/2020
2. RA 162/2018	13. SC 226/2019
3. RA 146/2018	14. CrI.Misc.865/2021
4. RA 130/2019	15. CrI.Misc.874/2021
5. RA 6/2020	
6. P & SC 2/2021	
7. RA 52/2016	
8. RA 199/2016	
9. RA 212/2016	
10. P & SC 2/2020	
11. G & WC 8/2020	

Date : 16-06-2021.
Place : Bengaluru.

Sd/-
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 17-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>Evidence</u>			
1) SPL.C	43/2016		
2) SPL.C	80/2016		
3) SPL.C	226/2016		
4) SPL.C	243/2016		
5) SPL.C	54/2017		
6) SPL.C	82/2017		
7) SPL.C	168/2017		
8) SPL.C	261/2017		
9) SPL.C	290/2017		
10) SPL.C	410/2017		
11) SPL.C	612/2018		A
12) SPL.C	387/2019		A
13) SPL.C	50/2020		A
14) SPL.C	170/2020		A
15) SPL.C	352/2020		A
<u>ORDER</u>			
16) Crl.Misc.	707/2021		SHRISHARATH
<u>APPEARANCE OF ACCUSED</u>			
17) SPL.C	79/2017		
<u>CALL ON</u>			
18) SPL.C	159/2015		Sri. Naveen
<u>HBC</u>			
19) SPL.C	178/2020		A
<u>PRODUCTION OF ACCUSED</u>			
20) SPL.C	288/2017		
<u>NBW Proclamation and attachment</u>			
21) SPL.C	6/2016		
22) SPL.C	416/2017		
<u>FDT</u>			
23) SPL.C	162/2020		A
<u>Objection</u>			

24) Crl.Misc.

893/2021

P. D. PRADEEP KUMAR

To hear

25) Crl.Misc.

719/2021

RANGANATHGOWDA